

SPECIAL BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/97(KB)2021
IA(I.B.C)/1094(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	RASHI PERIPHERALS PRIVATE LIMITED VS SAVERA DIGITAL INDIA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Shreya Choudhary, Adv. : For RP
Mrs. Rachna Jhunhunwala, RP

Ms. Mahima shah, Adv. : For R1

ORDER

1. Ld. Counsel for the parties present. RP present in person.
2. **IA(I.B.C)/1094(KB)2024**
 - i. Ld. Counsel appearing for respondent No. 1 undertakes to file reply affidavit within two weeks. Time is allowed.
 - ii. None appears for last all the respondent. Registry is directed to issue notice to respondents by speed post and e-mail and place tracking information on record.
 - iii. Post this IA on **29/08/2024**. In the event, no reply be filed within two weeks, adverse inference would be drawn.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**